

DIVISION BENCH
COURT - I

O-201

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1671(KB)2018
IA(I.B.C)/282(KB)2024, IA(I.B.C)/1180(KB)2022,
IA(I.B.C)/1634(KB)2022, IA(I.B.C)/671(KB)2022,
IA(I.B.C)/814(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	ORIENTAL BANK OF COMMERCE VS RDH TECHNOLOGIES PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance(via video conference/physically)

For Indiabulls

Ms. Manju Bhuteria, Adv.
Mr. Jayanta Sengupta, Adv.
Mr. Rahul Auddy, Adv.
Mr. Aditya Gooptu, Adv.

For R2 in IA 671/2022

Mr. Mainak Bose, Adv.
Mr. S.M. Akhtar, Adv.

For R3 in IA 1180/2022

Mr. Supriyo Gole, Adv.
Ms. Madhuja Barman, Adv.

For the Liquidator

Mr. Saha, Sr. Adv.
Ms. Nimisha Agarwal, Adv.
Mr. Urmila Chakraborty, Adv.
Mr. Umesh Poddar, CA

For Applicant in IA 1634/2022

Ms. S. Thaker, Adv.
Mr. Diganta Paul, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Post this matter for hearing on **21.06.2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)